

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

O R D E R

No: 827

Dated: 22/09/2017

Hon'ble the Chief Justice has been pleased to constitute the Committee comprising Hon'ble Mr. Justice Mohammad Yaqoob Mir (Chairman) and Hon'ble Mr. Justice Janak Raj Kotwal (Member) for monitoring the implementation of the directions dated 15.09.2017 passed by the Hon'ble Supreme Court in Writ Petition (Civil) No. 406 of 2013 titled Re-Inhuman Conditions in 1382 Prisons.

22/09/17
(Sanjay Dhar)

Registrar General

No: 24251-57/9-5

Dated: 22/09/2017

Copy of the above forwarded to:

1. Secretary General, Hon'ble Supreme Court of India for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of His Lordship.
3. Member Secretary, J&K Legal Services Authority, Srinagar for information.
4. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir.
5. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal.

..... for information of their Lordships. Copies of order dated 15.09.2017 passed in the said Writ Petition (supra) are enclosed herewith for kind perusal of their Lordships.

6. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.

22/09/17
Registrar General